NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 172/621A/NCLT/AHM/2016 (New) CA No. 75/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company:

Safal Buildcon Pvt. Ltd.

Section of the Companies Act:

Section 96 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 MANGE

CAZASA

PS 1. Dynds Malvoh Gryl Bloomstale

2-Regestr Bordinsbhat

Learned PCS Mr. Mahesh C. Gupta present for the Petitioner. Heard Learned PCS in part.

For continuation of arguments, list the matter on 07.11.2016.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this the 29th day of September, 2016